

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:936
ANSWERED ON:06.03.2007
CENTRAL SOCIAL WELFARE BOARD
Gill Shri Atma Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the performance with the working of the Social Welfare Boards constituted in all the States under the Central Social Welfare Boards;
- (b) if so, whether the State Social Welfare Boards are allocating the grants/amount under all the schemes properly to the Institutions/NGOs during each of the last three years including current year, State-wise;
- (c) if so, the details thereof along with the grant approved and the names of the Institutions/NGOs provided grant and the names of the schemes under which grant was provided by the State Social Welfare Board including Haryana Social Welfare Board during each of the last three years, State-wise; and
- (d) if not, the reasons therefore and the action taken against the officers found guilty of irregularities?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) The performance of the State Social Welfare Boards working under the Central Social Welfare Board and State Governments are reviewed from time to time by the Inspection Team of the Central Social Welfare Board and the State Governments.
- (b) Yes, Sir. The State Social Welfare Boards are allocating the grants/amount under all the schemes properly to Institutions/NGOs.
- (c) The information is being collected and will be laid on the Table of the House.
- (d) The aided institutions are regularly visited by the field officers posted in State Social Welfare Boards and programmes implementations are monitored. Action is taken against the defaulting NGOs and the field officers if found guilty/misreporting.